

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA

UN-STARRED QUESTION NO. 2428

TO BE ANSWERED ON 13th DECEMBER, 2021 / 22 AGRAHAYANA, 1943 (SAKA)

BENEFICIARIES FOR FINANCIAL ASSISTANCE

2428: SHRI ASADUDDIN OWAISI

Will the Minister of FINANCE be pleased to state:

- (a) the number of persons benefited in Telangana and Andhra Pradesh through financial Assistance and loan from the packages released till date during the Covid-19- pandemic by the Government district-wise and category-wise;
- (b) whether the Government has issued any guidelines to banks to approve loans to various categories under the financial relief packages for Covid-19; and
- (c) if so, the details of orders issued in this regard for Telangana and Andhra Pradesh?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(DR. BHAGWAT KARAD)

(a) Government announced two packages namely, the Pradhan Mantri Garib Kalyan Yojana and a Special Economic and comprehensive package called Aatma Nirbhar Bharat Abhiyan (ABNA) as part of the national economic response to the COVID-19 pandemic with special focus on relief to poor, Micro Small & Medium Enterprises etc. The details of coverage of beneficiary-oriented schemes under these packages in the State of Telangana and Andhra Pradesh are at Annexure-I, II and III.

(b) and (c) Government has announced the Emergency Credit Line Guarantee Scheme (ECLGS) as part of the ABNA in 2020 with the objective to help MSMEs/small businesses to meet their operational liabilities and resume businesses in view of the distress caused by the COVID-19 crisis. Under the scheme 100% cent credit guarantee for credit extended by the lending institutions is being provided by Government through National Credit Guarantee Trustee Company Ltd. (NCGTC). For this purpose, operational guidelines have been issued by NCGTC.

Further, as part of ABNA Government has announced PM Street Vendor's Aatma Nirbhar Nidhi Scheme which is available for beneficiaries belonging to states/UTs which have notified Rules and Schemes under Street Vendors (Protection of Livelihood and Regulations of Street vending) Act 2014. Both Andhra Pradesh and Telangana have notified the rules. Ministry of Housing and Urban Affairs has issued detailed guidelines.

Statement referred to in reply part (a) of LSUQ 2428 for answer on 13.12.2021

District-wise data for Emergency Credit Line Guarantee Scheme (ECLGS) & PM SVANidhi for State of Telangana

DISTRICTS	Total No of Guarantees Issued under ECLGS as on 8.12.2021	No. of Accounts sanctioned under PM-SVANidhi as on 8.12.2021
ADILABAD	2969	4929
BHADRADRI KOTHAGUDEM	1969	9389
HYDERABAD	40576	50599
JAGTIAL	1905	10386
JANGAON	1109	3896
JAYASHANKAR BHOOPALPALLY	492	1905
JOGULAMBA GADWAL	1269	3966
KAMAREDDY	2450	7657
KARIMNAGAR	6055	14885
KHAMMAM	4866	16253
KOMARAM BHEEM ASIFABAD	273	2778
MAHABUBABAD	875	6408
MAHBUBNAGAR	5529	8822
MANCHERIAL	1592	14302
MEDAK	3952	3775
MEDCHAL	5041	15418
NAGARKURNOOL	1547	4346
NALGONDA	7887	11343
NARAYANPET	0	3492
NIRMAL	1168	8143
NIZAMABAD	6281	23899
PEDDAPALLI	2193	14076
RAJANNA SIRCILLA	1145	7527
RANGAREDDY	20173	14736
SANGAREDDY	3521	13640
SIDDIPET	1698	10468
SURYAPET	3234	9452
VIKARABAD	1249	6676
WANAPARTHY	1295	4648
WARANGAL (RURAL)	1779	3187
WARANGAL (URBAN)	7053	27753
YADADRI BHUVANAGIRI	1853	6707

Annexure II**Statement referred to in reply part (a) of LSUQ 2428 for answer on 13.12.2021****District-wise data for Emergency Credit Line Guarantee Scheme (ECLGS) and PM SVANidhi for the State of Andhra Pradesh**

DISTRICTS	Total No of Guarantees Issued under ECLGS as on 8.12.2021	No. of Accounts sanctioned under PM-SVANidhi as on 8.12.2021
ANANTAPUR	19349	17719
CHITTOOR	31341	16976
Y.S.R (CUDDAPAH)	12857	22135
EAST GODAVARI	31156	29555
GUNTUR	28399	12657
KRISHNA	34330	12906
KURNOOL	18553	16813
NELLORE	23364	16149
PRAKASAM	21976	12098
SRIKAKULAM	8191	4050
VISAKHAPATNAM	25553	8353
VIZIANAGARAM	7299	6553
WEST GODAVARI	21806	6216

Annexure-III

Annexure-III to reply of Lok Sabha Unstarred Question No. 2428 for 13.12.2021 regarding 'Beneficiaries for Financial Assistance'

Data for Andhra Pradesh and Telangana where district-wise data is not compiled

No.	Schemes		Andhra Pradesh	Telangana
1	PM Garib Kalyan Anna Yojana (As on 7.12.2021)	Foodgrains Qty (Apr-Nov 2020) (MT)	9,95,500	7,24,662
		Beneficiaries	2,61,12,304	1,80,62,980
2	PM Garib Kalyan Anna Yojana (Pulses/Channa) (As on 7.12.2021)	Pulses/Chana Qty (Apr-Nov 2020) (MT)	66,492	15,804
		Beneficiaries	90,28,190	52,68,030
3	Pradhan Mantri Ujjwala Yojana (As on 7.12.2021)	Refill delivered against advance or reimbursed	7,62,024	18,74,171
		Amount Transferred (In Lakh)	5,163	13,036
4	Pradhan Mantri Jan Dhan Yojana (PMJDY) (As on 7.12.2021)	No. of a/c credited	60,13,565	52,60,800
5	24% Employee Provident Fund (As on 7.12.2021)	Beneficiaries	1,85,152	1,78,225
		Amount (In Lakh)	11,651.14	10,233.62
6	National Social Assistance Programme (NSAP) (As on 7.12.2021)	Total Beneficiaries	9,32,661	6,65,956
7	Building and other workers welfare Fund (BoCW) (As on 7.12.2021)	No of beneficiaries	19,67,484	8,30,324
		Total amount (Rs lakh)	19,675	12,455
8	District Mineral Fund (DMF) (As on 7.12.2021)	Amount (Rs crore)	131.48	0
9	Kisan Credit Card (As on 3.12.2021)	Number of beneficiaries	20,38,793	12,15,844
10	Unique Beneficiaries in whose account front loading payment has been made under PM-KISAN (As on 7.12.2021)	Number of beneficiaries	46,95,820	33,31,468
11	No. of Mudra accounts in which Interest subvention was granted (As on 8.12.2021)	Number of beneficiaries	294,551	151,142